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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	Appoin- tment of IRP	433(e) / 433(f)	Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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15- N. SRINIVAS
9845102501

operational
creditor
(petitioner)



Counsel for petitioner is present. IBBI, New Delhi, has suggested the name of Shri Ramanathan Bhuvaneshwari as IRP in this case. So, the Tribunal has to pass order appointing the IRP and also an order of moratorium.

List it for consideration on 08.11.2017.


MEMBER (J)


MEMBER (T)